

Gujarat (Second Supplementary) Appropriation Act, 1968

15 of 1968

[17 September 1968]

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Gujarat (Second Supplementary) Appropriation Act, 1968

15 of 1968

[17 September 1968]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1969. It is hereby enacted in the Nineteenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Second Supplementary) Appropriation Act, 1968.

2. Issue Of Rs. 23, 26, 83, 063 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1968-69 :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of twenty three crores, twenty six lakhs, eighty three thousand and sixty three rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty first day of March, 1969 in respect of the services and purposes specified in column 2 of the

Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE I

(See Sections 2 and 3)

No. of Supplementary Demand Services and purposes		Sums not exceeding		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	
A—EXPENDITURE ON REVENUE ACCOUNT		Rs.	Rs.	Rs.
General Administration Department				
2 General Administration Department	19, General Administration	31,400	76,000	1,07,400
	Total, Central Administration Department.	31,400	76,000	1,07,400
Finance Department				
7 Interest on Debt and other obligations	16, Interest on Debt and other Obligations		2,30,700	2,30,700
9 Finance Department	19, General Administration	21,000		21,000
11 Pension and other Retirement Benefits	65, Pension and other Retirement Benefits	10		10
	Total, Finance Department	21,010	2,30,700	2,51,710
Legal Department				
13 Administration of	21, Administration of Justice		1,00,870	1,00,870

Justice	Total, Legal Department		1,00,870	1,00,870
Public Works Department				
17 Irrigation and Navigation	42, Multipurpose River Schemes			
	43, Irrigation, Navigation, Embankment and Drainage Works (Commercial)	19,18,010		19,18,010
	44, Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial)			
18 Other Revenue Expenditure pertaining to P.W.D.	26, Miscellaneous Departments			
	27, Scientific Departments		79,742	79,742
	71, Miscellaneous			
19 Public Works	50, Public Works	15,40,020		15,40,020
20 Ports and Pilotage	53, Ports and Pilotage	13,93,500		13,93,500
	Total, Public Works Department	48,51,530	79,742	49,31,272
Revenue Department				
21 Land Revenue	9, Land Revenue	43,515		43,515
24 Revenue Department	19, General Administration	7,82,974		7,82,974
26 Famine Relief	64, Famine Relief	2,50,00,000		2,50,00,000
	Total, Revenue Department	2,58,26,480		2,58,26,489
Panchayats and Health Department				
30 Medical	20, Medical	30,00,010		30,00,010
31 Public Health	30, Public Health	10		10
32 Community Development Projects, National Extension Service and Local	37, Community Development Projects, National Extension Service and Local Development Works	5,07,010	534	5,07,544

Development Works				
33 Other Revenue Expenditure pertaining to P. & H.D.	26, Miscellaneous Departments			
	34, Co-operation			
	39, Miscellaneous Social and Developmental Organisation	10,91,666		10,91,666
	50, Public Works			
	71, Miscellaneous			
	76, Other Miscellaneous Compensation and Assignments			
	Total, Panchayats and Health Department	45,98,696	534	45,99,230
	Education and Labour Department			
34 State Excise Duties	10, State Excise Duties	59,140		59,140
37 Education	28, Education	15,020	23,886	38,906
38 Labour and Employment and Miscellaneous.	38, Labour and Employment	8,90,255		8,90,255
	71, Miscellaneous			
Total, Education and Labour Department.		9,64, 415	26,880	9,88,301
Home Department				
40 Taxes on Vehicles Other Taxes and Duties pertaining to H.D.	11, Taxes on Vehicles 13, Other Taxes and Duties.		5,921	5,921
42 Jails	22, Jails		183	183
43 Police	23, Police	27,95,122		27,95,122
	Total, Home Department	27,95,122	6,104	28,01,226
Industries, Mines and Power Department				
46 Other Taxes and Duties	11, Other Taxes and Duties		262	262

pertaining to I.M. & P.D.				
48 Industries	35, Industries	25,400	98	25,498
49 Stationery and Printing	68, Stationery and Printing.	10		10
50 Miscellaneous Expenditure pertaining to I.M. & P.D.	71, Miscellaneous	2,90,000		2,90,000
	Total, Industries Mines and Power Department.	3,15,410	361	3,15,771
Agriculture and Co-operation Department				
53 Agriculture	31, Agriculture	26,14,096	51,587	26,65,683
54 Animal Husbandry	33, Animal Husbandry	46,170		46,170
55 Co-operation	34, Co-operation	39,000		39,000
	Total, Agriculture and Co-operation Department	26,99,266	51,587	27,50,863
	Civil Supplies Department			
61 Miscellaneous Departments	20, Miscellaneous Departments	10		10
	Total, Civil Supplies Department	10		10
Gujarat Legislature Secretarial				
62 Parliament and State legislature	18, Parliament State Union Territory Legislation	43,114		43,114
	Total, Gujarat Lagislature Secretariat	43,114		43,114
	Total A, Expenditure on Revenue Account	4,21,46,162	5,69,784	4,27,16,246
B—EXPENDITURE ON CAPITAL ACCOUNT				
Public Works Department				
64 Capital Outlay on Irrigation and Navigation	98, Capital Outlay on Multipurpose River Schemes			
	99, Capital Outlay on Irrigation, Navigation Embankment and	48,010	1,08,003	1,56,013

	Drainage Works (Commercial)			
	100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non Commercial)			
66 Capital Outlay on Public Works	103, Capital Outlay on Public Works	30		30
67 Expenditure on Capital for Gujarat	107, Expenditure on Capital for Gujarat	30		30
	Total, Public Works Department	48,070	1,08,003	1,56,073
Revenue Department				
70 Capital Outlay on other Works pertaining to R.D.	109, Capital Outlay on other Works	50,000		50,000
	Total, Revenue Department	50,000		50,000
	Panchayats and Health Department			
71 Capital outlay on Public Health and Irrigation, Navigation etc.	94, Capital Outlay on Improvement of Public Health	41,71,000		41,71,000
	Total, Panchayats and Health Department	41,71,000		41,71,000
Home Department				
72 Capital outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	60,000		60,000
	Total, Home Department	60,000		60,000
Industries, Mines and Power Department				
73 Capital Outlay on Industrial and Economic Development	96. Capital Outlay on Industrial and Economic Development	1,05,100		1,05,100
	Total, Industries, Mines and Power Department	1,05,100		1,05,100
Agriculture and Co-operation				

Agriculture and Co-operation Department				
76 Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	1,53,35,000		1,53,35,000
	Total, Agriculture and Co-operation Department	1,53,35,000		1,53,35,000
	Total-B, Expenditure on Capital Account	1,97,09,170	1,68,003	1,98,77,173
C—EXPENDITURE UNDER DEBT HEADS				
Finance Department				
97 Public Debt-Floating Debt	Q. Public Debt-II Floating Debt		14,14,00,000	14,14,00,000
	Total, Finance Department		14,14,00,000	14,14,00,000
Revenue Department				
88 Loans and Advances	Q—Loans and Advances by State and Union Territory Governments	2,50,00,000		2,30,00,000
	Total, Revenue Department	2,50,00,000		2,30,00,000
Panchayats and Health Department				
90 Loans and Advances	Q.—Loans and Advances by State and Union Territory Governments	9,43,334		9,43,334
	Total, Panchayats and Health Department	9,43,334		9,43,334
Education and Labour Department				
91 Loans and Advances	Q—Loans and Advances by State and Union Government	1,74,010		1,74,010
	Total, Education and Labour Department	1,74,010		1,74,010
Industries, Mines and Power Department				
94 Loans and Advances	Q.—Loans and Advances by State	16,00,000		16,00,000

	and Union Territory Governments			
	Total Industries Mines and Power Department	16,00,000		16,00,000
Agriculture and Co-operation Department				
96 Loans and Advances	Q.—Loans and Advances by State and Union Government	9,72,300		9,72,300
	Total, Agriculture and Co-operation Department	9,72,300		9,72,300
	Total Expenditure under Debt Heads	2,86,89,644	14,11,00,000	17,00,89,644
	GRAND TOTAL	9,06,05,276	14,20,77,787	23,26,83,063